

Office of the II Additional  
District Judge, Guntur; Dt.29.05.2020

NOTICE

This matter viz., O.S.No.268/2014 was already heard prior to Lock Down period. Hence, both parties are requested to take this notice that the Judgment in O.S.No.268/2014 on the file of this Court will be pronounced on 30.05.2020.

//B.O.C//

Sd/-XXXXXX

Superintendent,

II ADJ Court, GUNTUR

To:

1.Sri G.Seshu Mohan,

Advocate for Plaintiff.

Cell Nos: 91775 66566; 94906 39739

2.Sri Kakani Gopi Chand,

Advocate for defendants 1 to 3.

Cell No: 98486 50191

Office of the II Additional  
District Judge, Guntur; Dt.29.05.2020

NOTICE

This matter viz., O.S.No.267/2014 was already heard prior to Lock Down period. Hence, both parties are requested to take this notice that the Judgment in O.S.No.267/2014 on the file of this Court will be pronounced on 30.05.2020.

//B.O.C//

Sd/-XXXXXX

Superintendent,

II ADJ Court, GUNTUR

To:

1.Sri G.Seshu Mohan,

Advocate for Plaintiff.

Cell Nos: 91775 66566; 94906 39739

2.Sri Kakani Gopi Chand,

Advocate for defendants 1 to 3.

Cell No: 98486 50191